

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28.11.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/724/ (1B)/2018
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD
NAME OF THE RESPONDENT(S) : TECH SHARP ENGINEERS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1	D. I. BHARATHA	Counsel for the Petitioner	D. I. Bhargava
	Geethanjali T for Ayar + Dolia	Corporate Debtor	Geethanjali T

ORDER

Counsels for both the parties are present. Counsel for the Operational Creditor has filed the copies of the balance sheets for the years 2016 and 2017; copies of which are given to the Counsel for the Corporate Debtor with the direction to explain the entry made under current liabilities – Part (b) as Trade Payables on next date of hearing by way of an affidavit. Put up on 18.12.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)